|           | Annexure-7   |                                    |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
|-----------|--|------------------------------------|---------------------------|-------------------|---------------------------|--------------------|--|--------------------------------------|--------------|--------------------|----------|--------|---|--|----------------------------------|--|--|
| L         | Name of the corporate debtor: RBEP Entertainment Private Limited (In CIRP) |                                    |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
| L         | Date of commencement of CIRP: 14-10-2025                                   |                                    |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
| L         |  |                                    |                           |                   | L                         | ist of Cred        | litors Updated o                             | n: 12-12-20                          | 25           |                    |          |        |   |  |                                  |  |  |
| L         |  |                                    |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
| $\vdash$  | List of operational creditors (Government dues)                            |                                    |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
| L         |  | (Amount in Rs                      |                           |                   |                           |                    |  |                                      |              |                    |          |        |   |  |                                  |  |  |
|           | Details of Claimant  |                                    | Details of claim received |                   | Details of claim admitted |                    |  |                                      |              |                    |          | Amount |   |  |                                  |  |  |
| Sl.<br>No |  | Government                         | Date of<br>receipt        | Amount<br>claimed | Amount of claim admitted  | Nature<br>of claim | Amount<br>covered by<br>security<br>interest | Amount<br>covered<br>by<br>guarantee | r<br>related | voting<br>share in | nt claim |        |   | Amount of<br>claim under<br>verification | Remarks, if any                  |  |  |
|           | Department of<br>Sales Tax, Govt.<br>of Maharashtra,<br>Mumbai             | Maharashtra<br>State<br>Government | 28-11-2025                | 89,03,497.00      | -                         | -                  | -  | -                                    | No           | -                  | -        | -      | - | 89,03,497.00                             | The Claim is under verification. |  |  |

0.00

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89,03,497.00

Total

89,03,497.00

0.00